IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

17. **IA 1976(MB)2024 IN**
C.P. (IB)/1422(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Limited
Vs
Raghuleela Infraventures Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Sujata Chattopadhyay, Ld. Counsel for the Applicant present.
2. **IA-1976(MB)2024:** This is an application filed by the Applicant for taking progress report on record. The same is taken on record. Accordingly, IA-1976(MB)2024 is **allowed and disposed of.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR